

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.70/2018
In
OA No.2747/2014
MA No. 2/2018**

New Delhi, this the 7th day of May, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Dr. Parveen Arora, aged 49 years
Scientist-G
s/o late Mr. K K Arora
r/o O-41, Nivedita Kunj
Sector 10, R K Puram
New Delhi-110 022.
Posted at
Department of Science and Technology
Technology Bhavan
New Meharauli Road
New Delhi-16.
2. Dr. K R Murali Mohan,
Scientist-G
s/o late Mr. K V Ramachandran
R/o D-II, 250, Vinay Margh, Chanakya Puri
New Delhi -110 021.
Posted at
Department of Science and Technology
Technology Bhavan
New Meharauli Road
New Delhi-16
3. Chander Mohan, aged 56 years
Scientist-G
S/o Mr. Hari Krishan
R/o G-47, HUDCO Place Extn.
New Delhi-110 049.
Posted at
Department of Science and Technology
Technology Bhavan
New Meharauli Road
New Delhi-110 016.
4. Shyam Sunder Kohli,
Scientist-G
s/o Wg. Cdr. J R Kohli (Retd.)
R/o 202/7, Pushp Vihar

Sector-I, M B Road
 New Delhi-17.
 Posted at
 Department of Science and Technology
 Technology Bhavan
 New Mehrauli Road
 New Delhi-16.

5. Dr. Bhoop Singh,
 Scientist-G
 S/o Late Ram Chander Singh
 R/o E Pocket, 25 B
 Dilshad Garden
 New Delhi-95
 Posted at
 Department of Science and Technology
 Technology Bhavan
 New Mehrauli Road
 New Delhi-16.

6. Dr. Rambir Singh,
 Scientist-G
 S/o late Bhanwar Singh
 R/o 'C' Block, H No. 49 and 50
 Hargobind Enclave
 Rajpur Khurd
 Chattarpur -68.
 Posted at
 Department of Science and Technology
 Technology Bhavan
 New Mehrauli Road
 New Delhi-16

7. Dr. M K Patairiya,
 Scientist-G
 s/o Mr. Prem Narayan Patairiya
 r/o 25/3, Sector 1
 Pushp Vihar
 New Delhi 17
 Posted at
 Department of Science and Technology
 Technology Bhavan
 New Mehrauli Road
 New Delhi-16

... Petitioners

(By Advocate:None)

Versus

1. Prof. Ashutosh Sharma, Secretary
 Department of Science and Technology
 S.J.Marg, Technology Bhavan
 New Delhi-16.

2. Shri Ajay Mittal, Secretary
 Ministry of Personnel
 Public Grievances & Pensions
 (Department of Personnel & Training)
 5th Floor, Sardar Patel Bhavan
 Govt. of India, New Delhi-110 001. ... Respondents

(By Advocate:Shri R. V. Sinha with Shri R.N.Singh)

ORDER (ORAL)

Hon'ble Mr. Raj Vir Sharma, Member (J)

None for the petitioner.

Shri R.V.Sinha, learned counsel for the alleged contemnors pointed out that before the Hon'ble High Court of Delhi, the petitioner has given an undertaking that he shall not press this contempt. In view of the observations made in para 3 of the order of Hon'ble High Court of Delhi, this CP is closed. Notices are discharged.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

Later on Shri R.K.Kapoor, learned counsel for the petitioner appeared and submitted that liberty be given to revive the CP after the decision of the Hon'ble High Court, if such needs arises. Liberty as prayed for, is granted.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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